

Shri K. D. Malaviya: I have not got that information just at present.

ASSOCIATION OF PRINCIPALS OF TECHNICAL EDUCATION

*1759. **Shri S. N. Das:** Will the Minister of Education be pleased to state:

(a) the important functions of the Association of Principals of Technical Institutions in India;

(b) in what way the Association has contributed to the promotion of Technical education; and

(c) its annual income and expenditure during 1951-52?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): A statement is laid on the Table of the House [See Appendix VIII, annexure No. 32].

Shri S. N. Das: May I know the number of institutions that are represented in this association.

Shri K. D. Malaviya: I have not got the exact figure, but there are 135 members on its rolls at present; and the type of institutions that are the members of this Association are technological and commercial institutions, and technical and vocational high schools.

Shri S. N. Das: Arising out of the answer given to part (b) of the question, may I know the number and nature of the symposia that were held in 1951-52?

Shri K. D. Malaviya: It is a non-official body, over which Government have no administrative control. But they certainly try to get information and reports.

Shri S. N. Das: Although this association is not under the administrative control of the Government, still a substantial amount of grant is given to it; may I know whether any symposia were held or not?

Shri K. D. Malaviya: They have held conferences and sent their recommendations and views to the Government. But we have no information about the number of symposia that were held.

Shri S. N. Das: In view of the fact that the expenditure of this association is in excess of its income, do the Government consider the question of increasing the grant to this association?

Shri K. D. Malaviya: Government have made certain grants to them, and

if the institution asks for more grants. Government will certainly consider them.

Sardar Hukam Singh: May I know whether the grant of Rs. 12,000 by the Government during the last year was for any specific purpose, or for general purposes of the advancement of technical education?

Shri K. D. Malaviya: Grants to this institution are made for general purposes.

Shri K. K. Basu: Have the Government derived any benefit out of the views expressed in these conferences?

Shri K. D. Malaviya: Government certainly takes note of the views expressed at the Conferences by this institution.

NEPAL TERAI BORDER

*1760. **Shri C. N. P. Sinha:** Will the Minister of Defence be pleased to state what steps Government propose to take to ensure proper defence measures on Nepal Terai Borders in Bihar?

The Minister of Defence (Shri Gopalaswami): No special defence measures on the Nepal-Bihar Border are considered necessary.

ACQUISITION OF LAND IN DELHI PROVINCE

*1761. **Shri Radha Raman:** Will the Minister of Defence be pleased to state:

(a) how much land in the province of Delhi was acquired by the Government for Military purposes before and during the World War II;

(b) how much of it was actually used and how much remains unused; and

(c) what Government propose to do with the unused land?

The Minister of Defence (Shri Gopalaswami): (a) 12,374,421 Acres before World War II and 170,64 Acres during that War.

(b) 11,188,200 Acres has been actually in use and 1,356,861 Acres is not in use.

(c) Some of the lands are being retained for Government purposes and the rest will be disposed of.

Shri Radha Raman: May I know the purposes for which these lands were acquired?

Shri Gopalaswami: The Delhi Cantonment lands were acquired for the purposes of the Cantonment. Some of

these lands are held on lease by private persons. An area of 230.85 acres has been transferred to the Ministry of Education, out of the existing lands in the occupation of the military. Certain lands are held on lease. There are also lands which have been acquired for camping grounds, some of which is being transferred to the Ministry of Education.

Shri Radha Raman: May I know how much lands so acquired were under cultivation at the time of the acquisition?

Shri Gopalaswami: I should like to have notice for that question.

Shri Radha Raman: May I know whether the Government have decided to return any of the unused lands to the original owners?

Shri Gopalaswami: Where land is not required either for the military or for other departments, an offer will be made to the original owners.

Shri C. K. Nair: May I know the total amount of remuneration due to the land owners, from the Government, and out of which how much has been paid, and what the balance is?

Shri Gopalaswami: I am afraid I shall require notice for that also.

Shri Nana Das: May I know whether any of these lands are suitable for housing purposes, and if so whether the Government propose to give those lands to Harijans?

Mr. Speaker: The former part of the Question alone need be answered.

Shri Gopalaswami: There is a proposal for the transfer of some of these lands to the Delhi Improvement Trust, which no doubt, will use them for the purposes of housing.

Shri Radha Raman: May I know whether the Government would be willing to consider the proposal of returning the unused lands to any co-operative society for co-operative farming purposes?

Shri Gopalaswami: That can be considered, when the proposal is received.

Shri Nana Das: May I know whether the Government propose to acquire house-sites at Bapunagar, Qarol Bagh, for a Harijan colony?

Mr. Speaker: The hon. Member is only making a specific suggestion.

Shri K. K. Basu: Out of the lands acquired by the Government for military purposes, what proportion of it was cultivable land, and what proportion arid land?

Shri Gopalaswami: I have already answered a supplementary question on that. I am afraid, I must have notice on that question.

AGREEMENT WITH UNESCO

*1762. **Shri Krishna Chandra:** Will the Minister of Education be pleased to state:

(a) the names of Technical Institutions in which three experts supplied under the First Agreement with UNESCO have taken up their assignments;

(b) the remuneration of these experts payable by the Government of India; and

(c) the academic and technical qualifications of these experts?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Indian Institute of Technology, Kharagpur.

(b) No remuneration is payable by the Government of India but free furnished accommodation has to be provided.

(c) A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 33.]

Shri Krishna Chandra: May I know, Sir, the powers and functions of these experts in the institution to which they are posted?

Shri K. D. Malaviya: They are carrying on research and are assisting us in research work.

Shri Krishna Chandra: May I know, Sir, whether they have any power of supervision over the staff of the institution?

Shri K. D. Malaviya: They have no power of supervision over the staff.

Shri Krishna Chandra: May I know, Sir, whether the UNESCO has also agreed to provide fellowship and equipment for a scientific documentation centre?

Shri K. D. Malaviya: Yes, Sir. UNESCO has agreed to provide equipment and an institute fellowship.

Shri Krishna Chandra: May I know, Sir, where the Centre will be located?

Shri K. D. Malaviya: I have no information at present.

Shri K. K. Basu: May we know the nationality of these UNESCO experts?

Shri K. D. Malaviya: I have got no knowledge of their nationality. Two of them are perhaps Germans. But by names alone I cannot say what their nationality is.